

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 23775 OF 2015

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 2

(Application for exemption from filing Official Translation)

BHUVAL RAM & ANR.

...PETITIONER

VERSUS

STATE OF UP. & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 27.03.2015 passed by the High Court of Judicature at Allahabad in Writ Petition No. 6025/2015.

It is submitted that there was a delay of 15 days in refiling the SLP and the same has been condoned by the Additional Registrar of Sec-IB.

It is further submitted that the Special Leave Petition (c) No. 24679/2015 arising out of similar issue was listed before the Hon'ble Court on 23.02.2015 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (Copy of order dated 23.02.2015 Marked as Annexure P-4 at page no. 48).

It is further submitted that Counsel for the Petitioner has filed documents in view of the letter of undertaking dated 06.08.2015 and the same are being circulated for perusal of the Court.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 11th day of September, 2015.

ASSISTANT REGISTRAR

Copy to:
Mr. S. R. Setia, Advocate

ASSISTANT REGISTRAR